

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 52 of 2013,
IA No. 78 of 2013 & IA No.119 of 2013**

Dated : 9th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Tamil Nadu Generation & Distribution
Corporation Ltd.**

....Appellant(s)

Versus

Neyveli Lignite Corporation Ltd. & Anr.

... Respondent (s)

Counsel for the Appellant (s): Mr. E.R. Kumar
Ms. Shweta Sharma

Counsel for the Respondent (s): Mr. Rajat Nair

ORDER

At the request of the learned counsel for both the parties, post the
matter on **08.08.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pg